



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24th May, 2022

NOTICE

Please take notice that the following matters listed on 24.05.2022 in the Court –III at 02:00 PM. will not be taken up. The next date of Hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 94 of 2021 (PH)	Mustansir Changi Vs. The Hussani Lakada Bazar Pvt. Ltd. & Ors.	Ananyaa Mazumdar	Hetal patel-R1 to R6 Avinash Mathews Karan Mathur-R1
2.	Comp. App. (AT) (Ins) No. 512 of 2021 (PH)	Anita Jindal Vs. Jindal Buildtech Pvt. Ltd. & Anr.	Himanshu Satija	Himanshu Yadav -R2 Eshna Kumar-RP

By order of Hon'ble Chairperson

-Sd/-

Registrar